NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 274/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: M/s. De Beers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 100 to 103 of the Companies Act 1956 and 52 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
58	Salu Managen	Advocate	Wadre
	Amit Surve Meeta Kadin	for Perforel company	(1/0 by FLA)

ORDER

TCSP No. 274/230-232/NCLT/MB/MAH/2017

At request, list this matter on 20.12.2018.

Sd/- *

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)